

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/494/2018

Jabalpur, this Wednesday, the 09th day of October, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mrs. Mridula Singh
Aged about 35 years
W/o Shri Rakesh Singh
Occupation Store Keeper cum clerk
Nursing College
All India Institute of Medical Sciences
Saket Nagar, Bhopal 462020
R/H.No.15 Surya Nagar,
Kotra Sultanabad, Near P.S. Kamla Nagar,
Bhopal 462016

-Applicant

(By Advocate –**Shri N.S. Ruprah**)

V e r s u s

1. All India Institute of Medical Sciences,
Saket Nagar, Bhopal 462020
Through its Director

2. Deputy Director (Administration)
All India Institute of Medical Sciences
Saket Nagar, Bhopal 462020

3. Union of India, Through the Secretary,
Ministry of Health & Family Welfare Nirman Bhawan,
New Delhi 110011

4. VEMA Hospitality Pvt. Ltd. R:52 M:1 Behind
Arya Bhavan Zone : II M.P. Nagar,
Bhopal 462011

5. Security Solutions & Manpower Services 1283
Sector 29 Noida 201 301

- Respondents

(By Advocate –**Shri Gopi Chourasia**)

O R D E R (Oral)

Learned counsel for the applicant submits that the applicant has already in service and wants to withdraw this Original Application with liberty to file fresh application if occasion arises.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

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